

Form.1**List of cases filed in e-filing during the month of August, 2026**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2**List of cases in which e-payment of Court Fee was made during the month of August, 2026**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.3**List of cases in which Electronic Service of Process has taken place during the month of August, 2026**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.4**List of total number of cases randomly allocated during the month of August, 2026**

Sl.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--

Form.5**List of cases in which Hearing in Case Management was held during the month of August, 2026**

Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	--	--	--	--	--

Form.6**Contested Commercial Cases disposed during the month of August, 2026**

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 36/20	M/s.Yaturi Construction Ltd. Vs. The Supeintendanting of Engineer, SRBC Circle No.1, Nandyal.	Sri S.Rajan Vs. Sri A.G.P	21.12.2020	--	07.08.2026	2053 Days	Contested	--	--	--
2.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 37/20	The Supeintendanting of Engineer, SRBC Circle No.1, Nandyal. Vs. M/s.Yaturi Construction Ltd.	Sri A.G.P Vs. Sri S.Rajan	21.12.2020	--	07.08.2026	2053 Days	Contested	--	--	--

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
3.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 2/21	M/s.Yaturi Construction Ltd. Vs. The Supeintendanting of Engineer, SRBC Circle No.1, Nandyal.	Sri S.Rajan Vs. Sri A.G.P	18.01.2021	--	07.08.2026	2025 Days	Contested	--	--	--
4.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 3/21	M/s.Yaturi Construction Ltd. Vs. The Supeintendanting of Engineer, SRBC Circle No.1, Nandyal.	Sri S.Rajan Vs. Sri A.G.P	18.01.2021	--	07.08.2026	2025 Days	Contested	--	--	--
5.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 4/21	M/s.Yaturi Construction Ltd. Vs. The Supeintendanting of Engineer, SRBC Circle No.1, Nandyal.	Sri S.Rajan Vs. Sri A.G.P	18.01.2021	--	07.08.2026	2025 Days	Contested	--	--	--
6.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 11/21	Sri Vijaya Lakshmi Enterprises Vs P.Satyanarayana Reddy & 5 others	Sri P.L.G Vs Sri B.R.L	28.07.2021	--	18.08.2026	1895 Days	Contested	--	--	--
7.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 12/23	Sri Vijaya Lakshmi Enterprises Vs P.Satyanarayana Reddy & 5 others	Sri P.L.G Vs Sri B.R.L	16.06.2023	--	18.08.2026	1122 Days	Contested	--	--	--

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
8.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	CAOP 8/26	Alliance one Industries India Private Ltd. Vs. Oriental Insurance Company Ltd.	Sri Abiram.K Vs. Sri V.V.S.S. Babu	03.03.2026	--	12.08.2026	159 Days	Contested	--	--	--
9.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 15/2022	Supreme Marines Vs. ARC Offshore Pvt.Ltd. and 03 others	Sri O.Srinivas, Advocate for Petitioner Vs. Sri M.Ramdas, Advocate for R1 to R3 and R4 is an Arbitrator	02.09.2022	Not Applicable	31.08.2026	1460 days	Contesd	--	--	U/sec. 34 of Arb.& Con. Act
10.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 32/2024	ARC Offshore Pvt.Ltd. Vs. Supreme Marines andanother	Sri M. Ramdas, Advocate for Petitioner Vs. SriO.Sriniva s Advocate for R1 and R2 is an Arbitrator	11.07.2024	Not Applicable	31.08.2026	782 days	Contested	--	--	U/sec. 34 of Arb.&Con . Act
11.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 07/2026	Himadri Speciality Chemicals Limited Vs. M/s. Rashitriya IspatNigam Limitedand another	SriMd. Habeebulla, Advocatefor PetitionerVs. Sri C.S. Sekhar, Advocate for R1 and R2 is an Arbitrator	19.02.2026	Not Applicable	31.08.2026	194 days	Contested	--	--	U/sec. 29A (5)ofArb. &Con. Act

Form.7 Summary of Commercial Cases during the month of August, 2026						
Sl.No	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	160	10	8	162
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	157	9	8	158